

**CR NO. 43/2019
ANUPAMA & ORS. VS. CBI**

06.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING


Present:- Sh. Sunil Verma, Id. PP for CBI.
None for petitioners.

One request has been sent by Sh. Satender Sharma, Adv. that due to non-availability of online facility, he is unable to attend the court hearing. He has sought adjournment till physical hearing of the matter takes place.

As per directions of Hon'ble High Court, all cases have to be taken up. In the interest of justice, put up for further proceedings on **28.08.2020**.

The file has not been made available to me.

Ahmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. He is also directed to send a written request to the concerned branch for the same.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
06.08.2020

**CR NO. 42/2019
GOPAL DIXIT & ORS. VS. CBI**

06.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING


Present:- Sh. Sunil Verma, Id. PP for CBI.
None for petitioners.

None has responded for the petitioners despite the calls made by Reader in my presence.

The file has not been made available to me.

Ahmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. He is also directed to send a written request to the concerned branch for the same.

Put up for further proceedings on **28.08.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
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